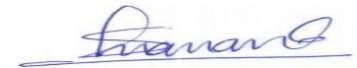


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VAYU PUTRA CONSTRUCTIONS PRIVATE LIMITED

(Under Sub Regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution of Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along-with PAN/CIN/LLP No.	VAYU PUTRA CONSTRUCTIONS PRIVATE LIMITED CIN-U70200UP2006PTC032336 PAN - AACCV3069K
2	Address of the registered office	LGF-19, Center Stage Mall Sector-18, Gautam Buddha Nagar, Noida, Uttar Pradesh, India, 201301
3	URL of website	N/A
4	Details of place where majority of assets are located	N/A
5	Installed Capacity of main products/service	N/A
6	Quantity and value of main products/services sold in last financial year	Corporate debtor is non-operational
7	Number of Employees/ Workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates subsequent events of process are available at:	It can be obtained from resolution professional through an e-mail request to be sent on vpcpl.cirp@gmail.com
9	Eligibility of resolution applicant under section 25(2)(h) of the Code is available at:	It can be obtained from resolution professional through an e-mail request to be sent on vpcpl.cirp@gmail.com
10	Last date for receipt of expression of interest	08.02.2026 (15 days from the date of issue of Form G)
11	Date of issue of provisional list of prospective resolution applicants	18.02.2026 or within 10 days from the last date of receipt of EoI. (whichever is earlier)
12	Last date of submission of objections to provisional list	23.02.2026 or 5 days from the date of issue of Provisional List of Prospective Resolution Applicants. (whichever is earlier)
13	Date of issue of final list of prospective resolution applicants	05.03.2026 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.03.2026 or 5 days from the date of issue of Final List of Prospective Resolution Applicants. (whichever is earlier)
15	Last date for submission of resolution plans	09.04.2026 or 30 days from the date of issue of information memorandum, evaluation matrix and RFRP to the Prospective Resolution Applicants. (whichever is earlier)
16	Process email id to submit Expression of Interest	vpcpl.cirp@gmail.com



Mr. Shivanand Chaudhary
Resolution Professional

Reg.No: IBBI/IPA-001/IP-P-02661/2021-2022/14049
P-306, Logix Blossom County, Noida Sector-137, Gautam Buddha Nagar (Uttar Pradesh)
For Vayu Putra Constructions Private Limited

Date: 24-01-2026

Place: Noida